

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION No. 98
ANSWERED ON 02ND FEBRUARY, 2024

STATUS OF PM FORMALIZATION OF MICRO FOOD PROCESSING ENTERPRISES

98. SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government has data about the progress made in the formalization of Micro Food Processing Enterprises (MFPEs);
- (b) if so, the details thereof between FY 2020-21 and FY 2023-24;
- (c) the steps taken by Government to ensure timely formalization of all MFPEs; and
- (d) the steps taken by Government to increase awareness about the PMFME scheme among micro-level entrepreneurs?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(KM SHOBHA KARANDLAJE)

(a): & (b): As part of Atmanirbhar Bharat Abhiyan, Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up / upgradation of micro food processing enterprises in the country. The scheme is operational for a period of five years from 2020-21 to 2024-25 with an outlay of Rs. 10,000 Crore for supporting 2 lakh micro food processing enterprises.

The objectives of the scheme are to build capacity of micro enterprises through increased access to credit, integration with organized supply chain by strengthening branding and marketing, increased access to common services, strengthening of institutions, research & training in the food processing sector.

Till 25th January 2024, 72,556 loans have been sanctioned under Credit Linked Subsidy component of the Scheme. The Year-wise details are as under:

Sl. No.	Loans Sanctioned
FY 2020-21	0
FY 2021-22	3218
FY 2022-23	28,506
FY 2023-24	40,832
Total	72,556

(c): The steps taken by Government to ensure timely formalization of all MFPEs are as under:

- i. All States/UTs have appointed Nodal Agency for implementing the Scheme.
- ii. All States/ UTs have constituted/ nominated State Level Approval Committee, District Level Committees and State Level Technical Institutions.
- iii. District Resource Persons (DRPs) have been appointed in all the districts to provide handholding support to beneficiaries.
- iv. ODOP has been identified in 713 districts of 35 States/ UTs
- v. Beneficiaries are provided training on “Food Processing Entrepreneurship Development Programme” through Master Trainers, District Level Trainers and National / State Level Technical Institutes.

(d): MoFPI is taking various initiatives to promote and increase awareness & participation among beneficiaries through National & State level awareness campaigns such as Newspaper advertisement, Radio Jingles, Exhibitions & Expos / Fairs, Buyer-Seller Meets etc. since the inception of the scheme.
